

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:378

ANSWERED ON:23.11.2006

TICKETLESS TRAVELLERS

Paraste Shri Dalpat Singh;Patil Shri Balasaheb Vikhe

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether some incidents of ticketless traveling by Ministers, MPs, MLAs and their staff/relatives have come to the notice of the Railways;
- (b) if so, the details of such incidents reported during 2005 and 2006 and the action taken/proposed to be taken thereon; and
- (c) the instructions issued by Railways to prevent recurrence of such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (c): Yes Sir, some incidents of irregular travel have come to notice. Such cases are dealt with as per extant provisions of Railways Act. However, no separate statistics are maintained in this regard. Instructions exist to all reservation staff to be vigilant against fraudulent bookings on various passes and travel authority including Identity cards of Members of Parliament(MPs)/ex.MPs` and Rail Travel Coupons of Members of Legislative Assemblies (MLAs). Instructions also exist to ticket checking staff to keep a strict watch on the misuse of various travel authority including those mentioned above.